

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †435
ANSWERED ON 17.11.2016

INDUS WATER TREATY

435. SHRI M. CHANDRAKASI
SHRI ASHWINI KUMAR
SHRI C.R. PATIL

SHRI D.S. RATHOD
SHRI Y.V. SUBBA REDDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government proposes to review the Indus Water Treaty with Pakistan, if so, the details and the current status thereof;
- (b) whether the Government proposes to set up an inter-ministerial committee to study further options on the Indus Water Treaty, if so, the details and aspects of the study thereof;
- (c) whether India is fully utilizing the waters available in the allotted water systems under the Indus Water Treaty; and
- (d) if so, the details thereof and if not, the steps taken/being taken to utilize the same and enable the concerned States including Gujarat for having their proper share from this basin?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(Dr. SANJEEV KUMAR BALYAN)

(a) & (b) No, Madam.

(c) & (d) Government is exploring ways to fully exploit the rights to develop hydropower storage and irrigated cropped area permitted to India under the Treaty.

Gujarat is not a part of Indus Basin.
